

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 298 –JK (LD) of 2025

DATED:- 07 - 01 - 2025

Sanction is hereby accorded to the appointment of Officer's of Higher Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 07.01.2025

No:-LAW-OIC/01/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Higher Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No.298 -JK (LD) of 2025 dated 07.01.2025

S.No.	Case No.	Case Title	OIC
1.	WP (C) No. 3500/2023	Tahoorah Rafiq Vs UT of J&K	Syed Ishrat Pervez, Under Secretary, Higher Education Department
2.	CCP (S) No. 257/2022	Nafees Ahmad Rather Vs UT of J&K and Ors	Prof. (Dr.) Seema Naz, Nodal Principal, Kashmir Division
3.	O.A No. 230/2023	Syed Mehreen Andrabi Vs UT of J&K and Ors	Sh. Sanjay Kumar Tickoo, JKAS Deputy Secretary, Higher Education Department
4.	O.A No. 925/2024	Meenakshi & Ors Vs UT of J&K and Ors	Prof. (Dr.) S.P Sarswat, Nodal Principal, Jammu Division
5.	O.A No. 1150/2024	Munish Kumar Bali Vs UT of J&K and Ors	Sh. P.N.Hamid, JKAS, Deputy Secretary, Higher Education Department
6.	OWP No. 381/2009	Ahmad Parray & Ors Vs Mr. zargar Deputy Commissioner Bandipora	Prof. (Dr.) Sheikh Ajaz Bashir, Director Colleges, J&K
7.	WP(C) No. 309/2020 C/w OWP No. 1213/2018	Resident of Village Siligam Adhard and Ors. Vs UT of J&K & Ors	Dr. Tanvi Gupta, JKAS Under Secretary, Higher Education Department
8.	WP(C) No. 1085/2023	Ayush Raj Vs UT of J&K & Ors.	Dr. Deep Novel, JKAS, Under Secretary, Higher Education Department
9.	WP(C) No. 2483/2023	Ab. Rehman Wani Vs UT of J&K	Syed Ishrat Pervez, Under Secretary, Higher Education Department
10.	WP(C) No. 2116/2023	Burhan Hilal Bhat Vs UT of J&K and Ors	Syed Ishrat Pervez, Under Secretary, Higher Education Department
11.	WP(C) No. 1404/2024	Sakeena Akhter VS UT of J&K & ors	Syed Ishrat Pervez, Under Secretary, Higher Education Department

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12.	O.A No. 529/2024	Syed Tanvir Indrabi Vs UT of J&K and Ors	Sh. Sanjay Kumar Tickoo, JKAS Deputy Secretary, Higher Education Department
13.	SWP No. 1694/2009	D.N Koul Vs State of J&K and Ors	Sh. Sanjay Kumar Tickoo, JKAS Deputy Secretary, Higher Education Department
14.	O.A No. 1011/2024	Meenakshi Devi & Ors Vs UT of J&K and Ors	Prof. (Dr.) S.P Sarswat, Nodal Principal, Jammu Division
15.	O.A No. 937/2024	Dr. Lekha Nagar & Ors Vs UT of J&K and Ors	Prof. (Dr.) S.P Sarswat, Nodal Principal, Jammu Division
16.	O.A No. 1095/2024	Lalit Katoch V/S UT of J&K & Ors	Prof. (Dr.) S.P Sarswat, Nodal Principal, Jammu Division
17.	O.A No. 1140/2024	Sunny V/S UT of J&K & Ors	Prof. (Dr.) S.P Sarswat, Nodal Principal, Jammu Division
18.	T.A/139/2024	Dr. Anuradha Sharma V/S UT of J&K & Ors	Sh. Sanjay Kumar Tickoo, JKAS Deputy Secretary, Higher Education Department
19.	T.A/164/2024	Bardana Sodi V/S UT of J&K & Ors	Sh. Sanjay Kumar Tickoo, JKAS Deputy Secretary, Higher Education Department
20.	T.A No. 197/2024	Maharaj Krishan Pandita Vs UT of J&K & Ors	Sh. P.N.Hamid, JKAS, Deputy Secretary, Higher Education Department
21.	O.A No. 461/2024	Lavan Kumar Vs UT of J&K & Ors	Sh. Sanjay Kumar Tickoo, JKAS Deputy Secretary, Higher Education Department
22.	O.A No. 471/2024	Tajamul Islam & Anr Vs UT of J&K & Ors	Sh. Sanjay Kumar Tickoo, JKAS Deputy Secretary, Higher Education Department
23.	O.A No. 741/2024	Junaid Ali Lone Vs UT of J&K & Ors	Sh. P.N.Hamid, JKAS, Deputy Secretary, Higher Education Department
24.	O.A No. 640/ 2024	Shakir Afzal Vs UT of J&K & Ors	Sh. P.N.Hamid, JKAS, Deputy Secretary, Higher Education Department
25.	WP (C) No. /2024	Talib Security Services Vs UT of J&K & Ors	Dr. Rauf Ahmad Khan. Principal, GCET, Safapora
26.	T.A No. 4634/2021	Dr. Iqbal Kour Vs UT of J&K	Dr. Romesh Kumar Gupta,

Handwritten signature/initials in blue ink.

		& Ors.	Principal, G.G.M. Science College
27.	O.A No. 11993/2024	Chetan Sasan Vs UT of J&K & Ors	Sh. Sanjay Kumar Tickoo, JKAS Deputy Secretary, Higher Education Department
28.	O.A No. 417/2024	Mridu Sharma Vs UT of J&K & Ors	Sh. Sanjay Kumar Tickoo, JKAS Deputy Secretary, Higher Education Department

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Sanjay Kumar Tickoo